

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
(THROUGH VIDEO CONFERENCING)**

ORIGINAL APPLICATION NO. 33/2018 (WZ)

Sanjay Bhegade & Ors.	----	<b>Applicant</b>
Vs.		
State of Maharashtra & Ors.	----	<b>Respondents</b>

**Submission of Report by Joint Committee constituted by  
Hon'ble NGT in O. A. 33/2018 (WZ)**

The Joint Committee of (i) The Collector, Pune – represented by Shri. Sandesh Shirke, SDM Maval- Mulshi, Pune (ii) Shri. Rahul Patil, Dy. Conservator of Forest, Pune Forest Division and (iii) Shri. Nitin Shinde, the Sub Regional Officer, Maharashtra Pollution Control Board, Pune carried out the inspection of the site on 23/10/2020. The Joint Committee is submitting the report in compliance of the Order passed by Hon'ble NGT.

**1) Observations made by the SDM Maval-Mulshi, Pune representing the Collector, Pune -**

- I) It is stated that during the site visit, the Record related to land viz. name on the 7/12 extract, Details of building permission, year of construction, Type of Construction and its use, whether the property is located uphill or downhill, distance from Pavana Dam etc. was checked.
- II) Prima facie, it is stated that only 2 constructions have obtained Non- Agriculture permission and the remaining constructions are unauthorized.
- III) It was observed that Septic Tank is provided to all constructions projects.

- IV) Some of the property owners are using the construction for residential purpose while others are using for commercial purpose.
- V) The report from the SDO Maval-Mulshi representing the Collector, Pune is attached and annexed herewith as an **Annexure- 1.**

**2) Observations made by the Forest Department, Pune-**

- I) It is stated that during site visit inspection the area was surveyed in order to find out the unauthorized constructions (illegal) constructions in Pawananagar area.
- II) In the survey, 10 out of 63 constructions were found in the private forest which are deemed to be reserved forest as per the provisions of the Maharashtra Private Forest Acquisition Act, 1975. Such constructions in the reserved forest means encroachment over the reserved forest which is prohibited as per the provisions of the Indian Forest Act 1927.
- III) The Forest Department has issued show cause notices to the owners of the constructions to show cause why such constructions should not be removed. As those owners of the constructions had made constructions in the reserved forest which are offences as per the Indian Forest Act, 1927, Forest Offences Report (FOR) were filed against the owners of the constructions.
- IV) Two of the owners to whom Show Cause Notices were issued filed Writ Petitions in the High Court thereby challenging vesting of those lands in the State Government as Private Forest as per the Maharashtra Private Forest Act, 1975. The Hon'ble High Court vide Judgment dated 27/09/2018 disposed of both the Writ Petitions in favour of the Government.

- V) One of the owners of the constructions has challenged the Judgment of the Hon'ble High Court by filing Special Leave Petition in the Hon'ble Supreme Court. After hearing, Hon'ble Supreme Court has passed an interim order of Status Quo in the said matter.
- VI) The detailed report is attached and annexed herewith as an **Annexure - 2**.

**3) Observations made by Maharashtra Pollution Control board-**

- I) After carrying out the site inspection and going through the report filed by the SDM, it can be stated that most of the properties are used for residential purpose. Hence, the pollution potential seems to be low and all properties have provided with septic tanks and soak pit arrangement for treatment of sewage generation from domestic effluent.
- II) During the visit no direct sewage discharge to the river was observed from any of the property.

Date - 11/08/2021  
Pune.

  
( Rahul Patil, I.F.S. )  
Dy. Conservator of Forest,  
Pune Forest Division

  
(Sandesh Shirke)  
SDO ~~Maval~~ representing  
the Collector, Pune.

  
( Nitin Shinde )  
The in-charge Regional Officer,  
MPCB Pune.

Application No. 33/2018 (M.A. No. 124/2018) from Hon'ble Green Court Pune (West Division)  
 Government of Maharashtra against Mr. Sanjay Bhagade and others  
 Summary of Joint Site Inspection dated 23/10/2020 & 13/01/2021 with the concerned Village Workers Talathi of Revenue Department, Divisional Officer, concerned Forest Ranger of Forest Department and representatives of our Maharashtra Pollution Control Corporation, Pune

S.N.	Village Name	Surve Number / Gat Number	Area	Name of the bungalow owner	Name on 7/12	Type of construction	Type and details of use	Year of construction	Details of building Permission	Is it uphill / down hill?	Number of trees	Is there a sewage system	Distance from Pavana Dam	Owner Mobile Number	Caretaker Name	Caretaker Mobil number
1	Khadaak Gevende	64/14	0 H 17 R	Raak J. Hariya	Raak J. Hariya (Maharashtra Private Forest Act 1975)	Bungalow / pucca construction	Residential use, the swimming tank	2010	Sub Divisional Officer Maval-Mulshi Order No.NA/SR/16/2020, Dt.25.09/2020	Yes	15	Yes	300 Mtr		Jagan Arjun Thakur	9881431844
2	Khadaak Gevende	4/20	00 H 03.00 R	Vikram Kurty	Minaj Vikram Kuthi Vikram Maru Kuthi (Rehabilitation Plot)	Bungalow / pucca construction	Commercial Use, Rental (MTDC Permit Registration No. 691) Swimming Tank	2014	Unauthorized	Yes	70	Yes	300 Mtr	8007484897		
3	Khadaak Gevende	62/4, 64/3	1 H 35 R	Ravindra Ramchandra Dharamshi	Ravindra Ramchandra Dharamshi	Bungalow / pucca construction	Commercial, Swimming tank	2014	Unauthorized	Yes	0	Yes	50 Mtr		Meghraj Arjun Singh	9766084461 9503656622
4	Khadaak Gevende	19/1, 19 Final Plot no.1	0 H 97 R	Kumandur Sampat Kumar Chakraborty	Kumandur Sampat Kumar Chakraborty	Bungalow / pucca construction	Residential use, the swimming tank	2016	Unauthorized	Yes	90	Yes	100 Mtr	9820048329	Avinash Padwal	9076131085
5	Khadaak Gevende	5/1, 5/2	0 H 74 R	Ruchi Shirish Sankhe	Ruchi Shirish Sankhe	Bungalow / pucca construction	Residential use, the swimming tank	2009	Unauthorized	Yes	200	Yes	100 Mtr	9820020748	Narayan Bodke	9890441585
6	Khadaak Gevende	58/17, 58/22/1, 58/22/2, 58/23, 58/24	01 H 33 R	Homi Jesse	Vira Homi Jesse Homi F. Jesse	Bungalow / pucca construction	Residential use, the swimming tank	1991	Unauthorized	Yes	80	Yes	100 Mtr	9920440896	Balu Kisan Rokade	7028158009
7	Khadaak Gevende	58/1	00 H 39.40 R	Gopal Dinubhai Amin	Gopal Dinubhai Amin	Bungalow / pucca construction	Residential use, the swimming tank	2015	Unauthorized	Yes	60	Yes	40 Mtr	8888893328	Pradip Thackeray	9766350940
8	Khadaak Gevende	58/25	00 H 68 R	Leshin Lalubhai Sanghvi	Leshin Lalubhai Sanghvi	Bungalow / pucca construction	Residential use, the swimming tank	2005	Unauthorized	Yes	50	Yes	100 Mtr		Jinesh Jeswal	9551654337
9	Khadaak Gevende	62/5+6+7+8	01 H 03 R	Radhika Akash Shah	Radhika Akash Shah	Bungalow / pucca construction	Residential use	2008	Unauthorized	Yes	50	Yes	100 Mtr			
10	Dudhivare	31/2	0 H 21.10 R	Kishore Jagdish Chaudhary Mangesh Jagdish Chaudhary	Kishore Jagdish Chaudhary Mangesh Jagdish Chaudhary (Maharashtra Private Forest Act 1975)	Bungalow / pucca construction	Residential use/Commercial, Swimming tank	2006	Unauthorized	Yes	65	Yes	1 K.Mtr	9923430456 9168708234		
11	Dudhivare	36/1	0 H 10 R	Jitendra Chandrakant Sartandel Sangita Jitendra Sartandel	Jitendra Chandrakant Sartandel Sangita Jitendra Sartandel	Bungalow / pucca construction	Commercial use, rental, swimming tanks	2017	Unauthorized	No flat land (adjacent to the stream)	3	Yes	1 K.Mtr	9820819279	Raghu Kokare	8806403207
12	Prabhachi Wadi	83	1 H 20 R	Manoj Sainani	Manoj Sainani	Bungalow / pucca construction	Commercial use, (office), swimming tanks	2012	Unauthorized	Yes	100	Yes	2 K.Mtr	9870088888	Manesh Rathore	9876727111
13	Ambegaon	112	1 H 78 R	Sameer Harmukh Shah	Sameer Harmukh Shah (Maharashtra Private Forest Act 1975)	Bungalow / pucca construction	Residential use, Swimming tank	2014	Unauthorized	Yes	1500	Yes	100 Mtr	9322405473	Sunil Mhetre	88887283974
14	Pale P.Ma.	147/3, 147/4, 147/5	3 H 26 R	Deep Trivedi	Deep Trivedi (Maharashtra Private Forest Act 1975)	Bungalow / pucca construction	Residential use	2019	Unauthorized	Yes	150	Yes	2 K.Mtr		Deepak Pol	

Annexure - I

S.N.	Village Name	Surve Number / Gat Number	Area	Name of the bungalow owner	Name on 7/12	Type of construction	Type and details of use	Year of construction	Details of building Permission	Is it uphill / down hill?	Number of trees	Is there a sewage system	Distance from Pavana Dam	Owner Mobile Number	Caretaker Name	Caretaker Mobil number
15	Pale P.Ma.	144/4	0 H 90 R	Amul Damodar Mahale	7/12 Not Recorded Pavana Project (Maharashtra Private Forest Act 1975)	Bungalow / pucca construction	Residential use	2009	Unauthorized	No	700	Yes	1500 Mtr	9821074992		
16	Pale P.Ma.	148/1	1 H 60 R	Surendra Narvekar	7/12 Not Recorded Pavana Project (Maharashtra Private Forest Act 1975)	Bungalow / pucca construction	Residential use	2006	Unauthorized	Yes	1600	Yes	300 Mtr	99200555909		
17	Shinggaon	24/1/1	0 H 40 R	Feroz K. Irani	Feroz K. Irani (Maharashtra Private Forest Act 1975)	Bungalow / pucca construction	Residential use	2005	Unauthorized	Yes	3000	Yes	100 Mtr	9820027899	Vijay Sathe	9552495066
18	Shinggaon	17/5	3 H 11 R	Sumit Chakraborty	Pavana Project	Bungalow / pucca construction	Commercial use	2004	Unauthorized	Yes	500	Yes	50 Mtr	888788887	Tejash Shivaji Wavre	9518385759
19	Shevati	402/B, 402/A, 402/D, 402/C	0 H 36 R	Vivek Lutharia	Pavana Project	Bungalow / pucca construction	Residential use	2005	Unauthorized	Yes	1200	Yes	35 Mtr	980052222	Ashish Rawal	9820436677
20	Shevati	50	0 H 41 R	Raju Rajmikanth Shroff	Raju Rajmikanth Shroff	Bungalow / pucca construction	Residential use	2000	Unauthorized	Yes	2500	Yes	35 Mtr	7758827729	Dharmaveer Singh	817874536
21	Shevati	51	0 H 58 R	Dinesh Patel	Pavana Project	Bungalow / pucca construction	Residential use	2008	Unauthorized	Yes	100	Yes	35 Mtr	9821811557	Vikas Jagtap	9158833031
22	Mahangaon	357/1	0 H 60 R	Pradipkumar Ramchandra Thiampi	Pavana Project	Bungalow / pucca construction	Residential use	2009	Unauthorized	Yes	50	Yes	2 K.Mtr	9821021255	Balu Baban Lokhande	9923608698
23	Mahangaon	357/2	0 H 40 R	Preeti Puneet Sethi	Preeti Puneet Sethi	Bungalow / pucca construction	Commercial use	2016	Unauthorized	No	50	Yes	2 K.Mtr	9810355162	Nitin Baban Tupe	9545161449
24	Mahangaon	358	0 H 36 R	Ashish Singh Chawla	Ashish Singh Chawla	Bungalow / pucca construction	Commercial use	2017	Unauthorized	No	9	Yes	2 K.Mtr	982063557	Narayan Giri	
25	Yelshe	111/5	0 H R	Dnyaneshwar Kashiram Thackeray	Pavana Project	House	Residential use	2010	-	Yes	19	Yes	3 K.Mtr	9689489113	-	-
26	Tikona	571	0 H 79 R	S. D. Daruwala	Kanaz Khurshid Daruwala	Bungalow / pucca construction	Residential use	1996	Unauthorized	Yes	100	Yes	200 Mtr		Santosh Elnath Salunkhe	9823394632
27	Tikona	577	1 H 75 R	Sangita Motilal Bijlani	Sangita Motilal Bijlani	Bungalow / pucca construction	Residential use	2009	Unauthorized	No	200	Yes	200		Bhimra Sopan Mohol	9158802325
28	Tikona	7/12 Not Recorded		Vishal Dadlani	7/12 Not Recorded Pavana Project	Bungalow / pucca construction	Residential use	2012	Unauthorized	No	250	Yes	2 K.Mtr	9930366355		
29	Tikona	7/12 Not Recorded		Sami Lala	7/12 Not Recorded Pavana Project	Bungalow / pucca construction	Residential use	2000	Unauthorized	Yes	1200	Yes	2 K.Mtr	9561464927	Nandev Varve	9561464927
30	Tikona	570/A	0 H 40.01 R	Aditi Sunil Chokshh	Aditi Sunil Chokshh	Bungalow / pucca construction	Residential use	1995	Unauthorized	Yes	200	Yes	200 Mtr		Sudha Mohol	

S.N.	Village Name	Surve Number / Gat Number	Area	Name of the bungalow owner	Name on 7/12	Type of construction	Type and details of use	Year of construction	Details of building Permission	Is it uphill / down hill?	Number of trees	Is there a sewage system	Distance from Pavana Dam	Owner Mobile Number	Caretaker Name	Caretaker Mobil number
31	Tikona	447	0 H 41 R	Ardeshir Nariyalwala	Ardeshir Nariyalwala	Bungalow / pucca construction	Residential use	2000	Unauthorized	Yes	500	Yes	2 K.Mtr	-	Ramdas Carpenter	9766806610
32	Tikona	534	0 H 37 R	Sydney logo	Sydney logo	Bungalow / pucca construction	Residential use	2000	Unauthorized	Yes	500	Yes	2 K.Mtr	-	Datta Carpenter	9923305801
33	Tikona	568/569	0 H 41.50 R	Ansiyah Lamak	Ansiyah Lamak	Bungalow / pucca construction	Residential use	2000	No. NA / SR / 108/2001	नाही	250	Yes	200 Mtr	-		
34	Tikona	601	0 H 18.00 R	M.S. Gilotra	Vijay Singh Bhaichandraj Padode	Bungalow / pucca construction	Residential use	2015	Unauthorized	Yes	100	Yes	100 Mtr	-		
35	Tikona	604/1	0 H 40 R	N. Gilotra	Madanlal Ramchandra Narola	Bungalow / pucca construction	Residential use	2015	Unauthorized	Yes	500	Yes	3 K.Mtr	-		9823622809
36	Tikona	439/440	0 H 55 R	Vijay Bridge Punjabi	Vijay Bridge Punjabi	Bungalow / pucca construction	Commercial use (Hotel)	2014	Unauthorized	Yes	1200	Yes	2 K.Mtr	9822130990	Hansh Patil	9860888413
37	Tikona	536	0 H 59 R	Abhay Sajjanlal Choksi	अभय सज्जानल चोक्ती / सज्जानल अभय चोक्ती	Bungalow / pucca construction	Residential use	2009	Unauthorized	Yes	150	Yes	2 K.Mtr	9920642000		
38	Tikona	539	0 H 50 R	Vijay Khemka	Vijay Khemka	Bungalow / pucca construction	Residential use	2014	Unauthorized	Yes	200	Yes	500 Mtr	9820066428	Nitesh Yadav	9307855904
39	Tikona	7/12 Not Recorded		Radhika Shah	7/12 Not Recorded	Bungalow / pucca construction	Residential use	2000	Unauthorized	नाही	74	Yes	500 Mtr	-		
40	Tikona	576/1 / 576/2	2 H 47 R	Dr. Sunawala	Barjor Feroz Banaji / Jinal Barjor Banaji	Bungalow / pucca construction	Residential use	2015	Unauthorized	Yes	160	Yes	500 Mtr	-	Vilas Padaave	9373146503
41	Tikona	7/12 Not Recorded		Devdutt Gangwan	7/12 Not Recorded	Open Plot	Open Plot			Yes	100		150 Mtr	-		
42	Tikona	7/12 Not Recorded		Sameer Saria	Pavana Project	Open Plot	Open Plot			Yes	170		250 Mtr	-		
43	Thakursai	7/12 Not Recorded		Misrin Khurakwala	7/12 Not Recorded	Bungalow / pucca construction	Residential use	1995	Unauthorized	Yes	900	Yes	100 Mtr	-	Nassem Shikh	9730868518
44	Thakursai	7/12 Not Recorded		Shekhar Dadarkar	7/12 Not Recorded	Bungalow / pucca construction	Residential use	2010	Unauthorized	No	100	Yes	200 Mtr	-		
45	Thakursai	7/12 Not Recorded		Lalsheth Lalubhai Singhvi	7/12 Not Recorded	Bungalow / pucca construction	Residential use	2000	Unauthorized	Yes	1200	Yes	2 K.Mtr	-		
46	Thakursai	32/8	4 H 20 R	Josaf Disuza	Josaf Disuza	Bungalow / pucca construction	Residential use	2011	Unauthorized	No	250	Yes	100 Mtr	-	Bipin Singh	7387684021
47	Thakursai	6/12	1 H 60 R	Ghag B Modavala	गगार बी मोडवारली / गिराजी मोडवारली	Bungalow / pucca construction	Residential use	2010	Unauthorized	Yes	200	Yes	2 K.Mtr	-		
48	Vanu	537	0 H 35 R	Firdos Sam Varwala	Firdos Sam Varwala	Bungalow / pucca construction	Residential use	1995	Unauthorized	No	200	Yes	400Mtr	-	Ankush Nimbale	9359859065
49	Prabhachi Wadi	75	0 H 20 R	Nandkishon Desai	Nandkishon Desai	Bungalow / pucca construction	Residential use	2009	Unauthorized	Yes	50	Yes	2 K.Mtr	9820088588	Chandrakant Babu Jadhav	7030779094
50	Prabhachi Wadi	75	0 H 20 R	Anand Shevale	Anand Shevale	Bungalow / pucca construction	Commercial use	2009	Unauthorized	Yes	50	Yes	2 K.Mtr	9820633557	Raju Kanak	8850844832
51	Ambeagon	113	1 H 21 R	Chanda Varkar	Chanda Varkar (Maharashtra Private Forest Act 1975)	Bungalow / pucca construction	Residential use	2007	Unauthorized	Yes	1200	Yes	100 Mtr	9821300313	Pramodkumar Shamal	982361389
52	Ambeagon	114/1	1 H 61 R	Chandrakant Choksi	Chandrakant Sajjanlal Choksi and Other (Maharashtra Private Forest Act 1975)	Bungalow / pucca construction	Residential use	2000	Unauthorized	Yes	1200	Yes	100 Mtr	9821126080	Dayaram Kori	9561196434





उपवनसंरक्षक, पुणे वन विभाग, पुणे यांचे कार्यालय

सेनापती बापट मार्ग, सिम्बायोसिस कॉलेज समोर, पुणे-411 004

दूरभाष क्रमांक : 020 2566 0593

ई-मेल : dycfpune@gmail.com

जा.क्र.अ/कक्ष 4-2/जमीन/न्याय.प्र./NGT/पवनमावळ/124 /2020-21

दिनांक - 27/12/2020

प्रति,

1. जिल्हाधिकारी, पुणे
- ✓ 2. प्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, पुणे

**विषय -** मा.राष्ट्रीय हरीत आयोग, पश्चिम प्रदेश, पुणे याचे न्यायालयात दाखल अर्ज क्र. 33/2018 संजय भेगडे व इतर विरुद्ध महाराष्ट्र शासन व इतर

- संदर्भ -**
1. मा. राष्ट्रीय हरित लवाद, वेस्टर्न झोन बेंच पुणे सध्या नवी दिल्ली येथे दाखल प्रकरण क्र. 33/2018 - संजय भेगडे व इतर विरुद्ध महाराष्ट्र राज्य
  2. मा. राष्ट्रीय हरीत आयोग, प्रिंसिपल बेंच, नवी दिल्ली यांचेकडील दि. 30/6/2020 रोजीचा आदेश

उपरोक्त विषयांचे अनुषंगाने संदर्भ क्र. 1 अन्वये अपिलकर्ता यांनी राष्ट्रीय हरित लवाद, वेस्टर्न झोन बेंच पुणे सध्या नवी दिल्ली येथे अपिल दाखल केलेले आहे. सदर अपिलाचे अनुषंगाने दि. 30/06/2020 रोजी झालेल्या सुनावणीच्या अनुषंगाने न्यायालयाने संदर्भ क्र. 2 चा आदेश निर्गमित केलेले असून सदर आदेशामध्ये 1. जिल्हाधिकारी, पुणे 2. उपवनसंरक्षक, पुणे वनविभाग पुणे 3. महाराष्ट्र प्रदूषण नियंत्रण मंडळ यांची समिती स्थापन करून महाराष्ट्र राज्य प्रदूषण नियंत्रण मंडळ यांना केंद्रस्थ अधिकारी म्हणून नियुक्त केलेले आहे. सदर समितीने विषयांकित प्रकरणी स्थळपाहणी करून अहवाल सादर करणेबाबत न्यायालयाने निर्देश दिलेले आहेत. त्या अनुषंगाने निम्नस्वाक्षरीकर्ते यांचेकडील आवश्यक अहवाल सोबत माहितीसाठी पाठविण्यात येत असून आपणाकडून आवश्यक ती पुढील कार्यवाही करण्यात यावी.

सोबत - वरीलप्रमाणे

( राहुल पाटील, भा.व.से.)  
उपवनसंरक्षक,  
पुणे वन विभाग, पुणे

प्रतिलिपी - मा. मुख्य वनसंरक्षक (प्रा.), पुणे यांचेकडे माहितीसाठी सविनय सादर.

प्रतिलिपी - उपविभागीय अधिकारी, मावळ यांना माहितीसाठी सस्नेह अग्रेषित.

## REPORT

The applicant has filed this application for issuing direction to the PMRDA i.e. Respondent no.2 to demolish illegal construction on hill tops and hill slopes in ECO Sensitive Area as well as in the reserved forest in Pawnanagar area in Maval Taluka.

The Hon'ble National Green Tribunal, West Zone vide Order dated 30/6/2020 has constituted a Committee of Collector, Pune, Divisional Forest Officer, Pune and Maharashtra Pollution Control Board to inspect the matter and submit factual and action taken report (ATR).

As per the above mentioned Order of this Hon'ble NGT the Committee inspected the matter and visited and surveyed the area in order to find out the illegal constructions in the Pawnanagar area. In the survey illegal construction were found in the private forest which are deemed to be reserved forest as per the provisions of the Maharashtra Private Forest Acquisition Act, 1975. The particulars of the illegal constructions are as follows.

Sr no	Name	Notice issued to owner	Property description	Notice issued by Forest Dept	Offecne Reprt no and dated
1	Firoz Irani	22/12/2016 and 27/2/2017	Gat no 24/1/1 village Shindgaon	53(1), 54 and 55 of MRTP Act, 1966	06/2013.14 dat.28/4/2013
2	Amol Damodar Mahale	15/11/2016	Gat no 144/4 village Shindgaon	53(1), 54 and 55 of MRTP Act, 1966	14/2013.14 dt 12/5/2013
3	Chanrakant Sajanlal Choksi	8/11/2016	S no 114/B village Ambegaon	53(1), 54 and 55 of MRTP Act, 1966	17/2013.14 Dt 12/5/2013
4	Harish Balani	8/11/2016	S no 95/2 village Ambegaon	53(1), 54 and 55 of MRTP Act, 1966	09/2013.14 Dt.29/4/2013
5	Rahulbhai Dholkiya	15/11/2016 and 8/2/2017	Gat no 144/1 Village Pale Pama	53(1), 54 and 55 of MRTP Act, 1966	06/2013.14 Dt 17/6/2013
6	Samir Shah	8/11/2016 and 8/2/2017	S no 112 village Ambegaon	53(1), 54 and 55 of MRTP Act, 1966	08/2013.14 Dt.29/4/2013
7	Deep Trivedi	21/12/2016 and 27/2/2017	Gat no.147/3 village Pale	53(1), 54 and 55 of MRTP Act, 1966	02/2006-07 Dt.16/12/2006
8	Kishor	8/11/2016 and	Gat no 31/2	53(1), 54 and 55	03/2006.07 Dt

	Choudhari	27/2/2017	village Dhudhiware	of MRTP Act, 1966	21/12/2006
9	Sandya Chandavarkar	8/11/2016	S no.113 village Ambegaon	53(1), 54 and 55 of MRTP Act, 1966	01/2008.09 Dt 21/7/2008
10	Dina Shahrukh Golwala	8/11/2016	Gat no.140/2 village Pale Pama	53(1), 54 and 55 of MRTP Act, 1966	

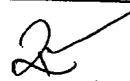
The purchasers of the private forests had filed various Writ Petitions in the Hon'ble High Court challenging the acquisition as per the Maharashtra Private Forest Act, 1975.

Sr no	Petitioner	Writ Petition no	Status
1	Chandrakant Choksi	8861/2017	subjudice
2	Sammer Shah	13194/2016	Disposed off in favour of Government on 27/9/2018.

The Hon'ble High Court after hearing disposed off both the Writ Petitions on various grounds. Then one of the purchaser challenged the Judgement and Order dated 27.09.2018 of Hon'ble High Court by filing Special Leave Petition in the Supreme Court. The Hon'ble Supreme Court after hearing passed an interim Order of status-quo in the matter. Thus the acquisition of private forest is subjudice, and status quo in the matter has been maintained. The particulars of the Special Leave Petition as follows:-

Sr no	Petitioner	SLP no	Status
1	Sammer Shah	50/2019	Hon'ble Supreme Court ordred status quo on 23.8.2019.

In above matter after verifying the forest record it found that no tree cutting issue is involved.

  
Dy. Conservator of Forest  
Pune Forest Division, Pune

Date:-